

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 2

ITEM No.218 – IA/1394(AHM)2023
ITEM No.219 – IA/1090(AHM)2023
ITEM No.220 – IA/997(AHM)2023
ITEM No.221 – IA/1336(AHM)2023
ITEM No.222 – IA/1337(AHM)2023
ITEM No.223 – IA/1370(AHM)2023
ITEM No.224 – IA/1462(AHM)2023
ITEM No.225 – IA/47(AHM)2024
ITEM No.226 – IA/117(AHM)2024
in

CP(IB) 38 of 2020

Proceedings under Section 7 IBC

IN THE MATTER OF:

IDBI Bank Ltd

.....Applicant

V/s

Sumeet Industries Ltd

.....Respondent

Order delivered on: 07/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Bijal Chatrapati, Adv. a/w Mr. Siddharth Sinha
in IA/997(AHM)2023

For the successful Bidder : Mr. Nipun Singhvi, Adv. a.w Ms. Pragati Tiwari, Adv.

For CoC : Mr. Jaimin Dave, Adv. a.w Ms. Hirwa Dave, Adv.

ORDER

Re-list before the regular bench on 13.02.2024

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)